

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.98/66/HDB/2017
NAME OF THE COMPANY	TSI Business Parks (Hyderabad) Pvt Ltd
NAME OF THE PETITIONER(S)	TSI Business Parks (Hyderabad) Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Vivek Reddy		office@vnlc.in 7981847239	Vivek K
M. Ashwin Reddy		ashwin@vnlc.in 9711163497	Ashwin Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.K.Vivek Reddy and Mr.Ashwin Reddy Learned Counsel for the Petitioner.
RoC report is awaited and issue notice to the RoC, directing to submit his report
within two weeks.

Post the case on 01.03.2018

Member (T)

Member (J)